

National Company Law Tribunal

Allahabad Bench

CP NO 13/59(ND)/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE COMPANY: M/S J.R Organics Limited.

SECTION OF THE COMPANIES ACT: U/S 58 of Company act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

Order dated 28.02.2017

CP No. 13/59(ND)/2015 M/s J.R. Organics Limited

At the request of both the parties and on being mentioned the company petition No. 13/59 (ND) 2015 is taken on Board today as both the parties seeks adjournment of the matter from 06.03.2017 to 07.03.2017. As the counsel for both the parties are agreed necessary adjournment is granted the matter be listed on 7th March,2017 instead of 6th March,2017.


SH. H.P. CHATURVEDI (Judicial Member)